

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 789
TO BE ANSWERED ON 24/07/2026

FUNDS ALLOCATED, RELEASED, AND UTILISED UNDER PMAY-G IN KERALA

789 Shri Haris Beeran:

Will the Minister of Rural Development be pleased to state:

- (a) the total amount of funds allocated, released, and utilised under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) in Kerala during the financial years 2024-25 and 2025-26;
- (b) whether utilisation has remained low with only ₹37.39 crore utilised against a mother sanction of ₹510.85 crore in 2025-26, if so, the reasons therefor;
- (c) the number of housing units currently pending completion in Kerala due to delays in the transfer of the State share to the State Nodal Account; and
- (d) the current status of land allocation for landless PMAY-G beneficiaries in Kerala?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)

- (a): The details of funds released and expenditure in Kerala is as under:-

Rs./crore

Year	Central Share	State share	Expenditure
2024-25	66.02	57.14	123.16
2025-26	85.75	53.25	139.00

- (b): The utilization during 2025-26 was Rs. 139 crore.
- (c): As on date, a cumulative target of 1,13,404 houses have been allocated under PMAY-G to the State of Kerala, against which 85,671 houses have been sanctioned, 39,991 houses completed and 73,413 houses are remaining to be completed against allocate targets . There has been no delay in completion of houses on account of transfer of funds to the State by the Central Government. During the Financial Year 2026-27, the Ministry has released a mother sanction of Rs. 102 crore as Central share.
- (d): In Kerala, out of 5,358 landless beneficiaries, 776 beneficiaries have been allocated land so far.
